

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1119
TO BE ANSWERED ON 08.02.2019

HOMES FOR DISABLED CHILDREN AND WOMEN

+1119. SHRI RAHUL KASWAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether homes for disabled and destitute children/ women are being run by the Government;
- (b) if so, the number of such homes, State/UT-wise particularly in Rajasthan;
- (c) the nature of financial assistance being provided by the Government and other agencies for running these homes; and
- (d) the funds sanctioned and utilised for the construction of such homes during the last three years and the current year, State/UT-wise including Rajasthan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (b): As per Section 2 (14) (iv) of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act), a child who is mentally ill or mentally or physically challenged or suffering from terminal or incurable disease, having no one to support or look after or having parents or guardians unfit to take care, if found so by the Juvenile Justice Board or the Child Welfare Committee is included as a "child in need of care and protection" (CNCP), among others and Section 2(14) (vi) of the JJ Act, defines CNCP as ones who does not have parents and no one is willing to take care of, or whose parents have abandoned or surrendered him. The primary responsibility of execution of the Act lies with the State/UTs. As per the information provided by the State/UT Governments including Rajasthan, as on date, the number of Child Care Institutions (CCIs) including children with special needs registered under the Juvenile Justice (Care and Protection of Children) Act, 2000/2015 in the country is at **Annexure-I**. However, Swadhar Greh Scheme is being implemented as a sub-scheme of the Centrally Sponsored Umbrella Scheme "Protection and Empowerment of Women". The State/UT-wise number of Homes under the Swadhar Greh Scheme is at **Annexure-II**.
- (c) & (d): Funds in the form of 'Grants-in-Aid' are provided by the Ministry to the States/UTs under Child Protection Services (CPS) scheme for CCIs. Additional financial support is given for the CCIs having children with special needs i.e. children who are either affected by substance abuse or who are mentally or physically challenged. The scheme provides for purchase of specialised equipments and materials like Psychological test materials, training materials for speech and language, teaching materials wheel chairs, crutches, etc. The funds sanctioned and utilized for the construction of such homes during the last three years and the current year, State/UT-wise including Rajasthan which are being supported under the CPS is at **Annexure-III**.

The funds under Swadhar Greh Scheme are being released through State Governments. No funds have been sanctioned and utilized for construction of such homes during the last three years and the current year under this scheme.

Annexure referred to in reply to part (a) to (b) of the Lok Sabha Unstarred Question No.1119 for answer on 8.02.2019 raised by Shri Rahul Kaswani regarding "Homes for Disabled Children and Women"

The State/UT-wise number of CCI's including children with special need under CPS Scheme.

S. No.	State	Children Home	Specialized Adoption Agencies	Open Shelter
1	Andhra Pradesh	50	14	13
2	Arunachal Pradesh	3	1	0
3	Assam	31	21	5
4	Bihar	25	20	7
5	Chhattisgarh	38	9	9
6	Goa	23	2	3
7	Gujarat	42	12	3
8	Haryana	24	6	21
9	Himachal Pradesh	31	1	3
10	Jammu and Kashmir	4	2	0
11	Jharkhand	25	15	5
12	Karnataka	63	25	40
13	Kerala	18	12	4
14	Madhya Pradesh	45	26	8
15	Maharashtra	24	16	3
16	Manipur	37	7	14
17	Meghalaya	41	6	4
18	Mizoram	26	5	0
19	Nagaland	26	4	3
20	Odisha	92	23	12
21	Punjab	7	4	0
22	Rajasthan	57	12	21
23	Sikkim	13	4	4
24	Tamil Nadu	179	20	12
25	Tripura	19	6	2
26	Uttar Pradesh	49	12	20
27	Uttarakhand	7	0	2
28	West Bengal	51	22	33
29	Telangana	31	11	0
30	Andaman & Nicobar	8	0	0
31	Chandigarh	6	1	0
32	Dadra and Nagar Haveli	0	0	0
33	Daman and Diu	0	0	0
34	Lakshadweep	0	0	0
35	National Capital Territory of Delhi	22	3	13
36	Puducherry	24	2	2
	Total	1141	324	266

Annexure referred to in reply to part (c) to (d) of the Lok Sabha Unstarred Question No.1119 for answer on 8.02.2019 raised by Shri Rahul Kaswani regarding "Homes for Disabled Children and Women"

Sl. No.	Name of the State	Construction of Homes 2015-16			Construction of Homes 2016-17			Construction of Homes 2017-18			Construction of Homes 2018-19		
		No. Assisted	Amount Released	Amount Utilized	No. Assisted (Construction)	Amount Released	Amount Utilized	No. Assisted (Construction)	Amount Released	Amount Utilized	No. Assisted (Construction)	Amount Released	Amount Utilized
1	Andhra Pradesh	-	-	-	-	-	-	-	-	-	4	185.01	-
2	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-	-	-	-	-	-	-
4	Bihar	-	-	-	5	298.05	0.00	-	-	-	-	-	-
5	Chhattisgarh	7	374.43	374.43	-	-	-	10	524.70	0.00	-	-	-
6	Goa	-	-	-	-	-	-	1	52.47	0.00	-	-	-
7	Gujarat	-	-	-	5	262.35	0.00	-	-	-	-	-	-
8	Haryana	-	-	-	-	-	-	2	104.94	-	-	-	-
9	Himachal Pradesh	1	68.87	68.87	-	-	-	-	-	-	-	-	-
10	Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	-	-
11	Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-	-	-	-	6	186.61	-
13	Kerala	1	52.47	0.00	1	43.54	0.00	-	-	-	-	-	-
14	Madhya Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-	-	-	-	-	-	-
16	Manipur	-	-	-	-	-	-	-	-	-	-	-	-
17	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-
18	Mizoram	-	-	-	-	-	-	-	-	-	-	-	-
19	Nagaland	-	-	-	2	157.41	157.41	1	55.09	55.09	1	23.61	-
20	Orissa	1	28.07	28.07	3	178.83	0.00	-	-	-	-	-	-
21	Punjab	4	133.57	0.00	-	-	-	-	-	-	-	2.80	-
22	Rajasthan	3	157.41	157.41	-	-	-	2	104.94	0.00	-	-	-
23	Sikkim	-	-	-	6	446.76	0.00	2	177.03	0.00	-	-	-
24	Tamil Nadu	-	-	-	-	-	-	-	-	-	-	-	-
25	Tripura	1	89.41	0.00	1	23.24	0.00	-	-	-	-	-	-
26	Uttar Pradesh	1	59.61	525.42	2	104.94	104.94	-	-	-	-	462.30	-
27	Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-
28	West Bengal	4	209.88	262.50	-	-	-	4	283.77	283.77	-	-	-
29	Telangana	-	-	-	-	-	-	-	-	-	-	-	-
30	Andaman & Nicobar	-	-	-	-	-	-	-	-	-	-	-	-
31	Chandigarh	-	-	-	-	-	-	-	-	-	-	-	-
32	Dadra and Nagar Haveli	-	-	-	-	-	-	-	-	-	-	-	-
33	Daman and Diu	-	-	-	-	-	-	-	-	-	-	-	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-
35	NCT of Delhi	-	-	-	-	-	-	-	-	-	-	-	-
36	Puducherry	-	-	-	2	44.70	0.00	-	-	-	-	-	-
Total		23	1173.72	1416.70	27	1559.82	262.35	22	1302.94	338.86	11	860.33	0.00

Annexure referred to in reply to part (a) to (cb of the Lok Sabha Unstarred Question No.1119 for answer on 8.02.2019 raised by Shri Rahul Kaswani regarding "Homes for Disabled Children and Women"

The State/UT-wise number of Homes under the Swadhar Greh Scheme

S. No.	State	Number of Swadhar Greh
1	Andhra Pradesh	26
2	Arunachal Pradesh	1
3	Assam	17
4	Chhattisgarh	3
5	Gujarat	4
6	Jammu and Kashmir	3
7	Jharkhand	3
8	Karnataka	46
9	Kerala	7
10	Madhya Pradesh	8
11	Maharashtra	50
12	Manipur	23
13	Meghalaya	2
14	Mizoram	11
15	Nagaland	2
16	Odisha	55
17	Punjab	2
18	Rajasthan	6
19	Sikkim	1
20	Tamil Nadu	35
21	Tripura	4
22	Uttar Pradesh	13
23	Uttarakhand	4
24	West Bengal	48
25	Telangana	19
26	Andaman & Nicobar	1
27	Chandigarh	1
28	NCT of Delhi	2
29	Puducherry	1
	Total	398